## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 150 OF 2016

# Dated: 15<sup>th</sup> March, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: M/s Siwana Solar Power Project (P) Ltd. Vs.		 Appellant(s)
Haryana Electricity Regulatory Commission & Ors.		 Respondent(s)
Counsel for the Appellant(s) :	Ms. Ankita Bafna	
Counsel for the Respondent(s) :	Mr. Nishant Ahlawat for R-1	
	Mr M.G. Ramachandran	

Mr. M.G. Ramachandran Mr. Shubham Arya for R-2

### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk